

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S RAKSHA MULTISPECIALITY HOSPITAL P LTD

RELEVANT PARTICULARS

1	Name of corporate debtor	Raksha Multispeciality Hospital Private Limited
2	Date of incorporation of corporate debtor	24th May 2012
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U93000MH2012PTC231421
5	Address of the registered office and principal office (if any) of corporate debtor	D11/5, Asmita Jyoti Bldg, 1st Floor, Near Atharva College, Marve Charkop Naka Junction, Malad (West), Mumbai - 400095, Maharashtra, India.
6	Insolvency commencement date in respect of corporate debtor	Date of order :18th November 2019 Receipt of order: 4th December 2019
7	Estimated date of closure of insolvency resolution process	From date of order: 16th May 2020 From date of receipt of order: 1st June 2020
8	Name and registration number of the insolvency professional acting as interim resolution professional	Jagdish Kumar Govinda Pillai Reg. No.: IBB/IPA-001/IP-P01226/2018-19/11912
9	Address and e-mail of the interim resolution professional, as registered with the Board	701, Odyssey One, Hiranandani Gardens, Powai, Mumbai - 400076. E-mail: jagdishkumarpillai@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	701, Odyssey One, Hiranandani Gardens, Powai, Mumbai - 400076. Email: jagdishpillai.raksha.ip@gmail.com
11	Last date for submission of claims	18th December 2019
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14	(1) Relevant Forms are available at (2) Details of authorized representatives are available at:	Web-link: http://www.ibbi.gov.in/home/downloads NA

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of a Corporate Insolvency Resolution Process of Raksha Multispeciality Hospital Private Limited on 18th November, 2019 (copy of order communicated to the undersigned on 4th December 2019).

The creditors of Raksha Multispeciality Hospital Private Limited, are hereby called upon to submit their claims with proof on or before 18th December 2019 to the Interim Resolution Professional at the address mentioned against entry No.10.

The financial creditors shall submit their claims with proof by electronic means only.

All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Place: Mumbai
Date: 5th December 2019

Jagdish Kumar Govinda Pillai
Interim Resolution Professional
Registration no: IBB/IPA-001/IP-P01226/2018-19/11912